## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 75/2017 in TP NO. 57/NCLT/AHM/2017 (New) TP NO. 58/NCLT/AHM/2017 (New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

QX KPO Services Pvt Ltd.

Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Navin Palmon

Adr

## **ORDER**

Learned Advocate Mr. Navin Pahwa present for Applicant/ Original petitioner.

Heard arguments of Learned Counsel for Applicant/ Original petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.